

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(M) - 21

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/583/(IB)/2017
NAME OF THE PETITIONER(S) : MARK LIGHTING SOLUTIONS PVT LTD
NAME OF THE RESPONDENT(S) : TRIVITRON HEALTHCARE PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① A. NEELAKANTHAN

Counsel for
Petitioner

A. neelak

② K. SHYAM SUNDER

Counsel for Respondent

K. Shyam Sunder
4/12/17

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ORDER

The matter has been mentioned in relation to CP/583/(IB)/2017 titled Mark Lighting Solutions Pvt. Ltd. -vs- Trivitron Healthcare Pvt. Ltd. Counsels for both the parties are present and filed joint memo for settlement. The same is placed on record. The joint memo shall form part of the order. In the light of the joint memo, the Application stands **disposed of.**

rsel
MEMBER (JUDICIAL)

ghk